

| Nomination of cases by Hon'ble the Chief Justice on 17/11/2015 | | | |
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| Sl no. | Case details | Nominated to- | File delivered in section |
| DB of Hon....., J | | | |
| 1 | Writ A – 46924/2002 | Hon. Arun Tandon, J. | Writ A-I Section on 18/11/2015 |
| 2 | Spl. A. - 860/2014 | Hon. Krishna Murari, J. | Spl. A. Section on 18/11/2015 |
| 3 | Writ C – 63606/2009 | Hon. Dilip Gupta, J. | Writ C-II Section on 18/11/2015 |
| 4 | Writ C – 5758/2002 | Hon. Krishna Murari, J. | Writ C-II Section on 18/11/2015 |
| 5 | Writ C – 61752/2013 | Hon. Tarun Agarwala, J. | Writ C-II Section on 18/11/2015 |
| In DB as a member | | | |
| 6 | CrI. A. - 341/2011 | Hon. N. A. Moonis, J. | CrI. A. Section on 18/11/2015 |
| Bench Comprising | | | |
| 7 | CrI. A. - 2759/2014 with CrI. A. - 1921/2014 | Hon. Arun Tandon, J. and Hon. K. N. Bajpayee, J. | CrI. A. Section on 18/11/2015 |
| Hon....., J. | | | |
| 8 | Bail – 38744/2015 (NRHM) with Bail – 4220/2013 | Hon. A. P. Sahi, J. | Bail Section on 18/11/2015 |
| 9 | Bail – 3252/2014 | Hon. K. N. Bajpayee, J. | Bail Section on 18/11/2015 |
| 10 | Bail – 31622/2015 with Bail – 30674/2014 with Bail – 14445/2012 with Bail – 11976/2011 with Bail – 12328/2011 | Hon. A. K. Tripathi, J. | Bail Section on 18/11/2015 |
| 11 | A482 – 32490/2015 | Hon. V. P. Pathak, J. | Computer fresh Section on 18/11/2015 |
| Appropriate Court dealing with such matters | | | |
| 12 | CrI. A. - 3735/2012 | Appropriate Court dealing with such matters | CrI. A. Section on 18/11/2015 |
| 13 | A482 – 5083/2015 | Appropriate Court dealing with such matters | U/S 482 Section on 18/11/2015 |
| 14 | A482 – 2754/2015 | Appropriate Court dealing with such matters | U/S 482 Section on 18/11/2015 |
| 15 | Spl. A. Defective – 769/2015 | Appropriate Court dealing with such matters | Computer fresh Section on |

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| | | | 17/11/2015 |
| 16 | Crl. A. - 4818/2010 with Crl. A. - 4817/2010 with Crl. A. - 4603/2010 with Crl. A. - 4604/2010 | Appropriate Court dealing with such matters | Crl. A. Section on 18/11/2015 |
| Nomination under standing order of Hon'ble the Chief Justice dated 05.10.2015 | | | |
| 17 | W. P. - 62551/2015 | Hon. Sunita Agarwal, J. | Listing Section on 18/11/2015 |
| 18 | Civil Revision – 392/2015 | Hon. S. P. Kesarwani, J. | Listing Section on 17/11/2015 |
| 19 | W. P. - 62721/2015 | Hon. B. Amit Sthalekar, J. | Computer fresh Section on 18/11/2015 |
| 20 | W. P. - 62729/2015 | Hon. Suneet Kumar, J. | Computer fresh Section on 18/11/2015 |
| 21 | W. P. - 61360/2015 | Hon. Suneet Kumar, J. | Computer fresh Section on 17/11/2015 |

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
18/11/2015